### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 3696 (To be answered on the 23<sup>rd</sup> March 2023)

## ZERO BAGGAGE FARE

### **3696.** SHRI VELUSAMY P.

# Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government has instructed the Directorate General of Civil Aviation (DGCA) to explore the possibility of giving concessional air fare or discount for the passengers who travels without any baggage;

(b) if so, the details thereof;

(c) the steps are being taken/proposed to be taken by DGCA for passengers who book ticket under the Zero Baggage Fare and bring baggage's at the airport in the last minute;

(d) whether the Government proposes to impose any penalty on the passengers to be levied by the airlines;

(e) if so, the details thereof; and

(f) whether discount on Zero Baggage Fare would be equivalent to the Aviation Turbine Fuel (ATF) saved by the airline and if so, the details thereof?

### ANSWER

# Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) to (e): Directorate General of Civil Aviation (DGCA) has issued Air Transport Circular 01 of 2021, titled "Unbundle of services and fees by scheduled airlines". Under the provision of said circular, scheduled airlines are allowed to offer free baggage allowance as well as zero baggage/no checkin baggage fares. The unbundling of services and charges thereto has the potential to make basic fare more affordable and provides consumer an option of paying for the services which he/she wishes to avail.

(f): No such analysis has been carried out by the DGCA.

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